## Report and Accounts (2000-2001) of various Educational Institutions and related papers

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. (SHRIMATI) RITA VERMA) : Sir, I lay on the Table :-

- (i) (a) Third Annual Report of the Maulana Azad National Urdu University, Hyderabad, for the year 2000-2001, under subsection (2) of section 29 of the Maulana Azad National Urdu University Act, 1996.
  - (b) Annual Accounts of the Maulana Azad National Urdu University, Hyderabad, for the year 2000-2001 and the audit report thereon, under sub-section (4) of section 30 of the Maulana Azad National Urdu University Act, 1996.
  - (c) Statement by Government accepting the above Report.
  - (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. See No. L.T. - 5855/02]
- (ii) (a) Annual Report and Accounts of the Karnataka Prathamika Shikshana Vikasa Yojana Samithi, Bangalore, for the year 2000-2001, together with the Auditor's Report on the Accounts.
  - (b) Statement by Government accepting the above Report.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. - 5854/02]
- (iii) (a) Annual Report and Accounts of the Rajiv Gandhi Shiksha Mission, Bhopal, for the year 2000-2001.
  - (b) Statement by Government accepting the above Report.

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- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 5853/02]
- (iv) (a) Annual Accounts of the Central Tibetan Schools Administration, New Delhi, for the year 2000-2001.
  - (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 5887/02]

## RECOMMENDATIONS OF THE BUSINESS ADVISORY COMMITTEE

MR. CHAIRMAN: I have to inform the House that the Business Advisory Committee, at its meeting held on the 25<sup>th</sup> July, 2002, has allocated time as follows, for Government Legislative and other Business:--

- 1. Consideration and passing of the following Bills:--
  - (a) The Suppression of Unlawful Acts against Safety of 1 Hour Maritime Navigation and Fixed Platforms on Continental Shelf Bill, 2002.
  - (b) The Prevention of Food Adulteration (Extension to Half-an-Hour Kohima and Mokokchung Districts) Repeal Bill, 2002.
  - (c) The Indian Medicine Central Council (Amendment) Bill, 1 Hour 2002.
  - (d) The Pre-natal Diagnostic Techniques (Regulation and 1 Hour Prevention of Misuse) Amendment Bill, 2002.
  - (e) The Delhi Municipal Corporation (Validation of Half-an-Hour Electricity Tax) Act and Other Laws (Repeal) Bill, 2002, as passed by Lok Sabha.